GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2090 ANSWERED ON:22.08.2013 CAPACITY ADDITION OF POWER Roy Shri Nripendra Nath;Tirkey Shri Manohar

Will the Minister of POWER be pleased to state:

- (a) the total thermal power generation capacity added during the 11th Five Year Plan and the target fixed for the 12th Five Year Plan;
- (b) whether a number of thermal power projects scheduled to be commissioned during the 11th Five Year Plan could not be implemented in time;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the action taken by the Government for timely completion of these projects to achieve power generation target fixed for the 12th Five Year Plan?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) : Total thermal power generation capacity added during the 11th Five Year Plan was 48,540 MW and the target fixed for the 12th Five Year Plan is 72,340 MW.
- (b) & (c): Thermal power projects with a total capacity of 20,832 MW, which were included in the original capacity addition target during the 11th Five Year Plan, could not be commissioned during the 11th Plan period. Details of these projects are given at Annex.

The major reasons for slippage of these power projects from the original capacity addition target, include inter-alia, delay in placement of orders for main plant, slow progress of civil works, contractual dispute between project developer and contractor and their sub-vendors/sub-contract, environmental concern and law and order problems/local issues, etc.

- (d): As regards steps for timely completion of these projects, these include inter-alia:
- (i) Rigorous monitoring of capacity addition of ongoing generation projects at the highest level by the Hon'ble Minister of State for Power (Independent Charge), Planning Commission, Cabinet Secretariat, Secretary (Power) and Chairperson of Central Electricity Authority.
- (ii) Periodic joint review of issues related to supply of power equipment from BHEL by a Group under the Chairmanship of Secretary (Heavy Industry) and Secretary (Power).
- (iii) Formation of several new joint ventures to manufacture super-critical boilers and turbine-generators for thermal power plants.
- (iv) Introduction of web-based monitoring system.
- (v) Sensitization of stake-holders to enlarge the vendor base to meet Balance of Plants requirements.